

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 60 /UHC/Admin.A/2009

Dated: April 01, 2009.

Sri Seash Chandra, Civil Judge (Jr. Div.), Didihat, Distt. Pithoragarh is transferred and posted as Civil Judge (Jr. Div.), Rudraprayag, in the vacant Court.

No. 61 /UHC/Admin.A/2009

Dated: April 01, 2009.

Smt. Archana Sagar, Civil Judge (Jr. Div.), Haldwani, Distt. Nainital is transferred and posted as Civil Judge (Jr. Div.), Kotdwar, Distt. Pauri Garhwal, vice Smt. Shadab Bano.

No. 62 /UHC/Admin.A/2009

Dated: April 01, 2009.

Sri Nandan Singh, Judicial Magistrate, Roorkee, Distt. Hardwar is transferred and posted as Civil Judge (Jr. Div.), Didihat, Distt. Pithoragarh, vice Sri Seash Chandra.

No. 63 /UHC/Admin.A/2009

Dated: April 01, 2009.

Sri Mukesh Chandra Arya, Civil Judge (Jr. Div.), Pithoragarh is transferred and posted as Judicial Magistrate I Class, Roorkee, Distt. Hardwar, vice Sri Nandan Singh. He is appointed in the said Court U/S 11(2) of Code of Criminal Procedure 1973.

By Order of the Court,

Sd/-
(Ravindra Maithani)
Registrar General.